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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 26.07.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|----------------------|----------|---------|---------------|--------------------------------------|
| CP(IB)No. 15/BB/2017 | - | Hearing | Rule-6 of I&B | Suvarna Karnataka Cements Pvt. Ltd., |

| SL. NO. | NAME (IN CAPITAL) & PHONE NUMBER | REPRESENTATION TO WHOM | SIGNATURE |
|---------|----------------------------------|------------------------|---|
| 1 | ALOKE MADAPPA 98454 93943 | CORPORATE APPLICANT |  |

Counsel for petitioner is present. He requested two weeks' time that the present IRP will be made as RP and two out of three Creditors accepted to continue him as RP and further informed the Tribunal that the Creditors have verbally accepted to continue him as RP.

Time granted till 11.08.2017.


MEMBER (J)


MEMBER (T)